

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 19th December, 2014

No.HC.VII-100(Pt.-IV)/2010/9330/A.### Hon'ble the High Court has been pleased to nominate Hon'ble Mr. Justice (Retd.) A.C. Upadhyay, Director, Judicial Academy, Assam to attend the Regional Judicial Conference on "Strengthening Justice Delivery System : Tools and Techniques" (East Zone-2), organized by the National Judicial Academy, India in collaboration with West Bengal Judicial Academy and under the auspices of Hon'ble Calcutta High Court, scheduled to be held from 30th January, 2015 to 01st February, 2015 at Kolkata.

Further, Hon'ble the High Court has been pleased to direct the following Judicial Officers from the States of Assam, Nagaland, Mizoram & Arunachal Pradesh, to attend aforesaid Conference -

ASSAM		
Sl. No.	Name	Designation
1.	Shri P.K. Khanikar	District & Sessions Judge, Jorhat
2.	Shri Siddhartha Pratim Moitra	Addl. District & Sessions Judge, Cachar, Silchar
3.	Smti. Anubha Das	Addl. District & Sessions Judge, FTC, Tinsukia
4.	Shri Dhruvad Kashyap Das	Addl. District & Sessions Judge, Dhubri
5.	Shri Manash Barua	Chief Judicial Magistrate, Sonitpur, Tezpur
6.	Smti. Sangeeta Gogoi Bora	Civil Judge & Asstt. Sessions Judge, Tinsukia
7.	Shri Ratnadip Bhattacharjee	Civil Judge & Asstt. Sessions Judge, No. 2, Kamrup (Metro), Guwahati
8.	Smti. Munmun B. Sarma	Secretary, District Legal Services Authority, Kamrup (M), Guwahati
9.	Smti. Mridu Chanda Bordoloi	Civil Judge & Asstt. Sessions Judge, Bongaigaon
10.	Shri Rajesh Kumar Todi	Addl. Chief Judicial Magistrate, Kokrajhar
11.	Shri Mishbahul Hassan Ansari	Sub Divisional Judicial Magistrate (M), Sonari, Charaideo (Sivasagar)
12.	Shri Debasish Kashyap	Judicial Magistrate First Class, Dhubri
MIZORAM		
13.	Shri Birthoilal Sakachep	Civil Judge-cum-Judicial Magistrate, 1 st Class, Champhai, Mizoram
14.	Shri Thomas Lalrammawia	Civil Judge-cum-Judicial Magistrate, 1 st Class, Aizawl, Mizoram
NAGALAND		
15.	Shri Chinemchiba	Chief Judicial Magistrate, Mokokchung, Nagaland
16.	Smti Tucuno Vamuzo	Civil Judge (Jr. Divn.)-cum- Judicial Magistrate, 1 st Class, Kohima, Nagaland
17.	Smti Somet Chumden Chang	Civil Judge (Jr. Divn.), Phek, Nagaland
ARUNACHAL PRADESH		
18.	Shri Ito Basar	Addl. District and Sessions Judge, Pasighat, Arunachal Pradesh
19.	Shri Tage Halley	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Aalo, West Siang District, Arunachal Pradesh
20.	Shri Damge Niri	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.) Khonsa, Tirap, Arunachal Pradesh

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

The nominated officers are requested to carry their officially allotted Laptop while attending the Conference. The details regarding venue etc. will be uploaded in the official website of the Gauhati High Court (at the link : 'Training Notice') in due course.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No.HC.VII-100(Pt.-IV)/2010/9331 - 9372/A dated 19.12.2014

Copy forwarded for information and necessary action to :-

1. The Director, Judicial Academy, Assam.
2. **The Director, National Judicial Academy India, Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044 (M.P) India.**
3. **The Director, West Bengal Judicial Academy, Salt Lake, Kolkata.**
4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
5. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima, Nagaland.
6. The Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl, Mizoram
7. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, Itanagar, Arunachal Pradesh.
8. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for participating in the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.

9. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

10. **The Registrar General, Calcutta High Court, Kolkata.**
 11. Shri P.K. Khanikar, District & Sessions Judge, Jorhat
 12. **The District & Sessions Judge, Kamrup (M), Guwahati / Jorhat / Tinsukia / Dhubri / Sonitpur, Tezpur / Bongaigaon / Kokrajhar / Sivasagar / Cachar, Silchar. He / She is requested to inform the concerned Judicial Officer(s) of his / her respective District accordingly.**
 13. The Registrar (Vigilance / Admn. / Judl.) Gauhati High Court, Guwahati.
 14. **The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. He is requested to inform the nominated participants of his State accordingly.**
 15. Shri Siddhartha Pratim Moitra, Addl. District & Sessions Judge, Cachar, Silchar
 16. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
 17. Smti. Anubha Das, Addl. District & Sessions Judge, FTC, Tinsukia
 18. Shri Dhruvad Kashyap Das, Addl. District & Sessions Judge, Dhubri
 19. The Joint Registrar, Judl. / PM & P / Vig. / Admn.-I., Gauhati High Court, Guwahati.
 20. **The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to inform the concerned judicial officer of his State.**
 21. Shri Manash Barua, Chief Judicial Magistrate, Sonitpur, Tezpur
 22. Smti. Sangeeta Gogoi Bora, Civil Judge & Asstt. Sessions Judge, Tinsukia
 23. Shri Ratnadip Bhattacharjee, Civil Judge & Asstt. Sessions Judge, No. 2, Kamrup (Metro), Guwahati
 24. Smti. Munmun B. Sarma, Secretary, District Legal Services Authority, Kamrup (M), Guwahati
 25. Smti. Mridu Chanda Bordoloi, Civil Judge & Asstt. Sessions Judge, Bongaigaon
 26. Shri Rajesh Kumar Todi, Addl. Chief Judicial Magistrate, Kokrajhar
 27. Shri Mishbahul Hassan Ansari, Sub Divisional Judicial Magistrate (M), Sonari, Charaideo (Sivasagar)
 28. Shri Debasish Kashyap, Judicial Magistrate First Class, Dhubri
 29. Shri Birthoilal Sakachep, Civil Judge-cum-Judicial Magistrate, 1st Class, Champhai, Mizoram
 30. Shri Thomas Lalrammawia, Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl, Mizoram
 31. Shri Chinemchiba, Chief Judicial Magistrate, Mokochung, Nagaland
 32. Smti Tucuno Vamuzo, Civil Judge (Jr. Divn.)-cum- Judicial Magistrate, 1st Class, Kohima, Nagaland
 33. Smti Somet Chumden Chang, Civil Judge (Jr. Divn.), Phek, Nagaland
 34. Shri Ito Basar, Addl. District and Sessions Judge, Pasighat, Arunachal Pradesh
 35. Shri Tage Halley, Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Aalo, West Siang District, Arunachal Pradesh
 36. Shri Damge Niri, Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.) Khonsa, Tirap, Arunachal Pradesh
- (THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)
37. The Administrative Officer, Judicial Academy, Assam. He is requested to inform Hon'ble the Director, Judicial Academy, Assam accordingly.
 38. **The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati.**
 39. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
 40. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
 41. The C.A. to the Registrar General, Gauhati High Court, Guwahati
 42. Office File.

19-12-14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

**N J A REGIONAL JUDICIAL CONFERENCE (EAST ZONE-2)
STRENGTHENING JUSTICE DELIVERY SYSTEM: TOOLS & TECHNIQUES (P-894)
Organized by Hon'ble Calcutta High Court, West Bengal Judicial Academy and National Judicial Academy, India
Venue: (To be finalized later).
30th January, 2015 to 1st February, 2015 (TENTATIVE PROGRAMME SCHEDULE)**

FRIDAY 30 th January, 2015 Day 1	SESSION 1 9:00 a.m. to 11:15 a.m. Inaugural Session * 9:00 a.m. to 10:00 a.m. 10:00 a.m. - 11:15 a.m. Justice Delivery System in India : An Overview	T E A	Transforming our Justice Delivery System : From Legalistic to Justice Orientation	L U N C H	SESSION 3 2:00 p.m. - 3:00 p.m. Strengthening Justice Delivery System : Initiatives by Government of India	T E A	SESSION 4 3:15 p.m. - 5:00 p.m. 3:15 p.m. - 4:15 p.m. State of Justice Delivery System in India : Reflection by Judges (Breakout Group Discussions) (1) Evidence Appreciation: Issues and Challenges. (2) Infrastructure Issues: What is need? (3) Court Managers: What are functions? What should be functions? (4) Time Management Issues in disposal of cases (5) Bench & Bar relationship: Issues and Challenges. 4:15 p.m. - 5:00 p.m. Presentation by Groups
	SESSION 5 9:30 a.m. - 11:15 a.m. Problems ailing the Criminal Justice System: How to overcome these problems						
SATURDAY 31 st January, 2015	SESSION 9 9:30 a.m. - 11:15 a.m. Judicial Initiatives for Litigant Friendly Environment in the Courts (Open Session)	K	SESSION 10 11:30 a.m. - 1:00 p.m. 11:30 a.m. - 12:30 p.m. Public Law Lecture 12:30 p.m. to 1:00 p.m. Valedictory Session *	A K			
SUNDAY 1 st February, 2015 Day 3							

* Note: Schedule for Inaugural and Valedictory Sessions will be prepared by the Hon'ble Calcutta High Court.